

(b) whether all those who received the rehabilitation grants have been allotted and given the actual possession of lands by the Administration;

(c) if not, when the residuary portion of land is likely to be given to them; and

(d) what steps are being taken to reclaim the marshy land of Jalaiya Colony?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Two hundred families.

(b) Yes.

(c) Does not arise.

(d) A portion of the land allotted to the Jhumias is marshy. Reclamation schemes for this portion are being considered and will be undertaken at the opportune time.

**Class IV Employees in Tripura**

**221. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of class IV employees in Tripura at present; and

(b) the total number of Scheduled Tribes and Scheduled Castes amongst them separately?

**The Minister of State in Ministry of Home Affairs (Shri Datar):** (a) 3832.

(a) 3832.

(b) Scheduled Tribes .... 777  
 Scheduled Castes .... 511

**Under-Invoicing of Exports**

222. { Shri A. K. Gopalan:  
 Shri Mohammad Elias:  
 Shri Daji:  
 Shri Nambiar:  
 Shri P. K. Deo:  
 Shri P. K. Ghosh:  
 Shri Sham Lal Saraf:  
 Shri Rameshwar Tantia:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that large scale "under-invoicing" of exports

has been detected in Calcutta during the last five years;

(b) if so, whether certain well-known business houses and/or firms are alleged to be involved in such malpractices; and

(c) whether Government have seized any company papers and documents in this connection?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). Some cases of under-invoicing of exports by different business houses or firms have been detected by the Calcutta Customs authorities.

(c) Yes, Sir.

**World Bank Loan for Collieries**

**223. Shri P. R. Chakraverti:** Will the Minister of Mines and Fuel be pleased to state:

(a) how many applications have been made by the Collieries for World Bank loan for the purchase of machinery and equipments;

(b) how many applications have been approved by the World Bank; and

(c) what steps have been taken to clear-off these project applications expeditiously before the World Bank offer expires next March?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). 180 applications for import against World Bank Loan of machinery and equipment required for opening of new mines and expansion of existing mines were received from private sector collieries. Of these, 116 applications were recommended by the Government and all these have been approved by the World Bank.

(c) The World Bank loan to meet the foreign exchange requirements for opening of new mines expires on 30th September, 1965 and that for expansion and maintenance of existing mines expires on 31st July, 1963. So